Annexure-1

## Name of the corporate debtor: Hudli and Sons Metallics Pvt. Ltd.; Date of commencement of Liquidation: 20-06-2024; List of stakeholders as on 11-11-2024

## List of Secured Financial Creditors

														(Amount in ₹)	
S.No.	Name of Creditor	Details of claim received		Details of claim admitted								Amount of any		Amount of	Remarks, if any
		Date of	Amount claimed	Amount of claim	Nature of	Amount covered	Whether	Details of Security Interest	Amount covered	% share in		mutual dues,		claim under	
		Receipt		admitted	claim	by security	security		by guarantee	total amount	claim	that may be set	rejected	verification	
						interest	interest			of claims		off			
							relinquished?			admitted					
							(Yes/No)								
1	Shri Mahalaxmi	20-07-2024	7,10,70,876.90	7,10,70,876.90	Term	7,10,70,876.90	Yes	Mortgage of C-19 & C-20,	7,10,70,876.90	63.63%	0	0		0.00	Claim submitted
	Cooperative Bank				Loan/Cash			MIDC Shiroli, Dist. Kolhapur,							during Liquidation
	Ltd.				Credit Facility			Mortgage of property owned							period
								by Saeed Mirasaheb Hudli							
								Hypothecation of Plant &							
								Machinery, asseccories, all							
								stocks, book debts in business							
								of CD.							
	Total		7,10,70,876.90	7,10,70,876.90	-	7,10,70,876.90	-	-	7,10,70,876.90	63.63%	-	-	0.00	0.00	